

F. No. J-11017/2/2019-Judicial (Part-4)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*


Shastri Bhawan, New Delhi,  
Dated 8<sup>th</sup> January, 2020

**ORDER**

With reference to this Department's earlier Order No. J-11015/17/2016-Judl. dated 28.12.2016 regarding panel of counsel for various District & Subordinate Courts in the state of Punjab, the President is pleased to **extend** the terms of all the counsel mentioned in above referred order dated 28.12.2016, **except** one **Shri Manish Dharmani, Advocate** who had resigned from the said panel vide this Department's another Order No. J-11/2/2018-Judicial (Part-1) dated 20.12.2018, **beyond the date of expiry of their earlier terms i.e. 27.12.2019 until further orders or till a new panel in this regard is finalized by this Department.**


2. The engagement and professional fee of the aforesaid counsel will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
4. All the concerned counsel whose terms have been extended by this order.
5. The Cash (LA) Section for the payment of retainership fee to all the Standing Govt. Counsel in above referred Order dated 28.12.2016 until further orders or till finalization of a new panel in this regard.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. To be uploaded on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

  
(L. C. Dabaria)  
Assistant Legal Adviser (Judicial)  
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